

GOVERNMENT OF INDIA  
MINISTRY OF DEFENCE  
DEPARTMENT OF DEFENCE PRODUCTION  
**LOK SABHA**  
**UNSTARRED QUESTION NO.562**  
TO BE ANSWERED ON THE 6<sup>TH</sup> FEBRUARY, 2019

**EXPLOSION IN AMMUNITION DEPOT**

562. SHRI RAMDAS C. TADAS:  
SHRI JAGDAMBIKA PAL:

Will the Minister of DEFENCE j{k k ea=h  
be pleased to state:

- (a) the number of persons who were injured and killed in the explosion at the Central Ammunition Depot in Pulgaon, Maharashtra, on 20.11.2018;
- (b) whether any investigation has been conducted and responsibility fixed in this regard;
- (c) if so, the details and the outcome thereof and the action taken against the official responsible for the incident;
- (d) whether the injured persons and family members of the deceased persons have been provided any compensation and employment by the Government; and
- (e) if so, the details thereof and if not the reasons therefor?

**A N S W E R**

MINISTER OF STATE  
IN THE MINISTRY OF DEFENCE

(DR. SUBHASH BHAMRE)

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**(a) 6 persons (one employee of Ordnance Factory Khamaria and five contract workers) died and 19 persons got injured in the explosion at Central Ammunition Depot (CAD), Pulgaon on 20.11.2018.**

**(b) & (c): A Board of Enquiry (BOE) headed by Controller, Controllerate of Quality Assurance (Military Explosives) [CQA (ME)], Pune as Chairman and Members drawn from CQA (ME), Ordnance Factory Khamaria (OFK) and Centre for Fire, Explosive and Environment Safety (CFEES), Delhi**

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has been constituted. While ammunition boxes containing unserviceable ammunition were being unloaded and shifted from the vehicle to the demolition pit at Central Ammunition Depot (CAD), Pulgaon, one of the boxes fell down and exploded.

- (d) & (e): (i) Ex-gratia payment of Rs.25,000/- has been paid to the family of the deceased OFK employee and compensation of Rs.8,54,280/- (Rupees eight lakh fifty four thousand two hundred eighty only) has been paid to his wife as per the Workmen's Compensation Act 1923. Compassionate appointment for the wife of the deceased employee has been approved.
- (ii) Ex-gratia of Rs.15,000/- each to the deceased contract workers, Rs.10,000/- each to contract workers with major injury and Rs.5,000/- each to contract workers with minor injury has been paid by OFK.
- (iii) OFK being the Principal Employer, handed over five cheques with total amount of Rs.37.63 lakhs in favour of family members of the five deceased contract workers towards compensation to the Labour Court, Wardha, Maharashtra which has already been debited from Ordnance Factory Board (OFB) account.

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